

HIGH COURT OF JAMMU & KASHMIR AT JAMMU
(Office of the Registrar Judicial, Jammu)

To

1. Shir Bhupinder Singh Salathia
President, J&K High Court Bar Association
Jammu.
2. Shri D.C Raina, Senior Adovcate.
3. Shri Prem N. Sadotra, Secretary, J&K High Court Bar Association, Jammu.

No. 609, to 611 Date 22-03-19,

Sir,

You are requested to make it convenient to join us over a cup of tea in my office chamber on 25th of March, 2019, Monday, at about 1:00 P.M to deliberate upon the following issues;

1. Cleanliness/maintenance of Lawyers' Chamber Complex.
2. Provision of proper Security arrangements in the Lawyers' Chamber Complex.
3. Provision of Night Chowkidar/Watchman in the Lawyers' Chamber Complex.
4. Maintenance of proper water supply, functioning of toilets, replacement of taps and pipes in some Toilets, proper covering of the water tanks to protect these tanks from Monkey menance and electric maintenance of the entire Lawyers' Chambers Building, repair/replacement of broken windows etc.
5. Other anciliary matters.

Yours sincerely,


(Sonia Gupta)

Registrar Judicial

Copy to

1. Registrar General, High Court of J&K, Jammu, for information.
2. In-Charge NIC, for uploading the same on the official website of High Court of J&K.